

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/316(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI HARISH CHANDER SURI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2022, 10:30 A.M

IN THE MATTER OF	YES BANK LIMITED VS SIMPLEX PROJECTS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel / Authorised Representative appeared physically/through video conference:

For FC : Mr. Vikram Wadehra, Adv.

For CD : Mr. Jishnu Chowdhury, Adv.
Mr. Patita Paban Bishwal, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. *Vide* order dated 27/04/2022 passed in CP(IB)/56(KB)2019, the Corporate Debtor herein was admitted under CIRP. This petition cannot be continued and is liable to be disposed of. The Financial Creditor herein may file its claim before the IRP/RP appointed in CP(IB)/56(KB)2019. In case there is any settlement in CP(IB)/56(KB)2019, the Financial Creditor herein may seek revival of this petition by filing an application.
3. CP(IB)/316(KB)/2021 is disposed of.
4. File be consigned to the records.

**Harish Chander Suri
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

hb.